NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/507/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: SHAH BROTHERS ISPAT PVT LTD

NAME OF THE RESPONDENT(S)

: DIAMOND ENGINEERING CHENNAI PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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N-C-32 IR.P. for the Delmen

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ORDER

IRP in person present and seeks extension of time for two weeks. His prayer is allowed. His term is extended till RP is appointed and the Corporate Debtor is directed to co-operate with the IRP. In case, the Corporate Debtor resists, the IRP shall report to this Bench immediately. Accordingly, the Memo stands disposed of.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)